

**Title:** Introduction of the Compulsory Voting Bill, 2000.

15.31 hrs.

SHRI Y.S. VIVEKANANDA REDDY (CUDDAPAH): Sir, I beg to move for leave to introduce a Bill to make voting compulsory in elections to legislative bodies in the country.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to make voting compulsory in elections to legislative bodies in the country. "

*The motion was adopted.*

SHRI Y.S. VIVEKANANDA REDDY : Sir, I introduce the Bill.

-----